

Consultation Paper No. 3/2003 on Unified Licensing for Basic and Cellular Services

Addendum

1. Revised data has been received from the Licensor correcting the figures of the entry fee paid by Basic Service Operators before migrating to NTP'99 regime. Accordingly, the Table in Annex II of consultation paper is being revised. The Column for BSOs with the heading "Entry fee from Licensees migrated (Amt. in Crores), i.e. Column "G" in the Table should have the following figures in place of those provided at present (for clarity, the corresponding entry in Column (A) and Column (F) which shows the circle and operator to which the data corresponds, is also provided below).

Circle (A)	Name of the operator (F)	BSO's Entry fee from Licensees migrated (Amt. in Crores) (G)
AP	Tata Teleservices Ltd	161.47
Gujarat	Reliance Telecom Ltd.	179.09
MP	Bharti Telenet Ltd	35.33
Maharashtra	Hughes Telecom Ltd.	532.55
Punjab	HFCL Infotel Ltd.	177.59
Rajasthan	Shyam Telelink	29.29

In addition the entry fee payments for a new operator Reliance Infocomm Ltd. in two circles A & N and Rajasthan for the BSO license (not included in our Annexure II of our consultation paper) are as follows:

Circle	Name of the operator	Entry Fee Paid (Amt. in Crores.)
Rajasthan	Reliance Telecom Ltd	20.00
A & N	Reliance Telecom. Ltd	1.00

2. The Authority has also received comments that the scope of the Unified License should be extended to include services such as National Long Distance (NLD), International Long Distance (ILD), and Internet Services. The Authority has already clarified that it is willing to consider all suggestions made in the process of consultations, and would welcome viable proposals for any such issue.